# <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 304 OF 2016

# Dated: 23rd May, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: NTPC Ltd.			Appellant(s)
Vs. Central Electricity Regulatory	Com	mission & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Shri Venkatesh Mr. Sandeep Rajpurohi	t
Counsel for the Respondent(s)	:	Mr. Manu Seshadri for I	R-1
		Mr. Pradeep Misra Mr. Manoj Kr. Sharma f	or R-2
		Mr. R. B. Sharma for R-	-7

### ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk